

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2016**

**Dated: 4<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Gail (India) Ltd.**

**.... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Yogender Handoo  
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1  
Ms. Lalia Elizabeth Philip  
Ms. Telma Raju for R-2

**ORDER**

List the matter on **27-7-2018**, as agreed by the learned counsel for both the parties.

**(Justice N. K. Patil)  
Judicial Member**

*tpd/vg*

**(B. N. Talukdar)  
Technical Member (P&NG)**